

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 595 of 1996

Wednesday this the 19th day of June, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. P.J. Sangry, Staff No.6322,  
Senior Sub Divisional Engineer,  
Fault Control, Calicut-32  
residing at Calicut.

2. M.P.S.Nambissan, Staff No.5658,  
Senior Sub Divisional Engineer,  
Coaxial Maintenance, Calicut-32  
residing at Athanickal, Calicut.

3. N.Madhavanunni, Staff No.05683,  
Senior Sub Divisional Engineer,  
Maintenance Microwave, Calicut-32  
residing at Chevayoor.

....Applicants

(By Advocate Mr. S.Krishnamoorthy)

Vs.

1. Union of India represented by the  
Secretary, Ministry of Communications,  
Sanchar Bhavan, New Delhi.

2. The Chief General Manager,  
Telecom, Department of Telecom,  
Kerala Circle, Trivandrum.33.

3. The Chief General Manager, Telecom,  
Maintenance, Southern Telecom Region,  
Madras.

4. Director, Maintenance, Southern  
Telecom Sub Region, Ernakulam. .... Respondents

(By Advocate Mr. MA Shefik for TPM Ibrahim Khan)

The application having been heard on 19th June, 1996  
the Tribunal on the same day delivered the following:

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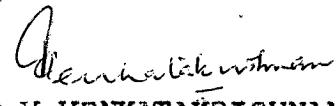
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicants submits that the application has become infructuous by passage of time. Recording the submission, we dismiss the application. No costs.

Standing counsel submits that he will forward a copy of the original application and a copy of this order to respondents. We record the submission.

Dated the 19th June, 1996.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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